

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1683/2006

(From the judgement and order dated 03/08/2005 in CRP No. 28(SH)/2004 of The
HIGH COURT OF GUWAHATI ,ASSAM)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CAMRUS ZAMAN GHAFUR PARIAT

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. H.L. Agarwal, Sr. Adv.

Mr. Saurav Agarwal, Adv.

Mr. Kunal Verma, Adv.

Mr. R.L. Rituraj, Adv.

Mrs Anil Katiyar, Adv.

For Respondent(s)

Mr. U. Hazarika, Adv.

Mr. Satya Mitra, Adv.

Ms. Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following

O R D E R

rejoinder- As prayed, four weeks' time is granted for filing

affidavit.

List thereafter.

(Pardeep Kumar)

Court Master

(Radha R. Bhatia)

Court Master